

**GOVERNMENT OF INDIA  
SURFACE TRANSPORT  
LOK SABHA**

UNSTARRED QUESTION NO:1191  
ANSWERED ON:31.07.2000  
TOLL ON NATIONAL HIGHWAYS  
CHANDRA BHUSHAN SINGH;SURESH RAMRAO JADHAV (PATIL)

**Will the Minister of SURFACE TRANSPORT be pleased to state:**

- (a) whether the Government have decided to impose a toll tax on the certain high density stretches of National Highways in order to raise more funds for National Highways Development Project (NHDP);
- (b) if so, the details thereof, State-wise;
- (c) the name of the authority likely to be entrusted the work of collection of such toll tax;
- (d) whether the expected toll amount is likely to commensurate with the expenditure likely to be made for collection of such toll tax; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT

(SHRI HUKUMDEO NARAYAN YADAV)

(a) & (b) No, Sir. However, it has been decided to levy toll on all 4-lane sections and bypasses and use the toll for development of National Highways. Further some stretches of National Highway Development Project (NHDP) will be developed with private sector participation under Build Operate and Transfer (BOT) scheme and these will also be tolled. It is expected that projects worth approximately Rs.6000 crore will be constructed under BOT.

(c) Responsibility of toll collection will be with implementing agencies like State Governments and National Highways Authority of India for budgetary funded projects and with BOT operators for private sector projects.

(d) & (e) Toll collection expenses for budgetary projects do not usually exceed one-eighth of revenue.